GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 2599
TO BE ANSWERED ON 14TH DECEMBER, 2021

PROTECTION OF STRAY ANIMALS (GAU MATA)

2599. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether the Government is contemplating any new schemes for the protection of stray animals (Gau Mata) across the country including the Lok Sabha Constituency of Bhopal in the State of Madhya Pradesh;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the number of new Gaushalas opened across the country including the Parliamentary Constituency of Bhopal along with the number of new gaushalas likely to be opened in the coming year and the details thereof?

ANSWER

THE MINISTER OF FISHERIES ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) & (b) Government of Madhya Pradesh is already implementing scheme for protection of stray animals (Gau Mata) called “Mukhya Mantri Gau Seva Yojna” with the convergence of MGNREGA. Animal Welfare Board of India is also providing assistance to the Animal Welfare Organizations including Gaushalas for establishment of Shelter under Shelter Grant and assistance for feed, fodder and veterinary care under Regular Grant.

(c) No such information is maintained by the Central Government. However, as informed by the Government of Madhya Pradesh, 25 Gaushalas are operated by the Non-Government Organizations in Bhopal which are registered by the Gosamverdhhan board and provide assistance for fodder. Under Mukhya Mantri Gauseva Yojna with convergence with MGNREGA during 2019-20, 15 number Gaushalas were opened and functional and construction of 42 Gaushalas are at the construction stage during 2020-21.